

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 7
(TO BE ANSWERED ON THE 25th November 2024)

ESTABLISHMENT OF GREENFIELD AIRPORT AT PARANDUR AND HOSUR

7. **SHRI R. GIRIRAJAN**

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has initiated measures for the establishment of Greenfield airport at Parandur and an airport at Hosur in Tamil Nadu;
- (b) if so, the details thereof and the reply given by Government to the stake holders in this regard;
- (c) whether Government has allowed establishing of many other airports in the country where they have similar issues like close proximity to the Air Force Station or Defence establishments; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any Airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Prefeasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

Tamil Nadu Industrial Development Corporation Limited (TIDCO), a Government of Tamil Nadu Enterprise had submitted an application to Ministry of Civil Aviation (MoCA) for grant of 'Site-Clearance' for development of a Greenfield airport at Parandur, Kancheepuram District, Tamil Nadu. In August, 2024, MoCA granted Site Clearance approval to TIDCO for development of Greenfield Airport at Parandur, Tamil Nadu. Thereafter, application for grant of 'In-Principle' approval has been received from TIDCO.

A multi-disciplinary team of AAI and TIDCO officials visited Hosur in Krishnagiri District in September, 2024, to carry out a Pre-Feasibility study of four proposed

sites.

(c) & (d): As per GFA Policy, the proposal seeking Site-Clearance/In-Principle approval for development of a Greenfield Airport is considered by MoCA in consultation with stakeholders concerned including Ministry of Defence (MoD). MoD conveys their No Objection with stipulations to the project proponents of proposed Greenfield Airports considering various issues like close proximity to the Air Force Station or Defence establishments etc.
